

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/37783/2025	RANJAN NAYAK @ NAIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	B.SINGHPUR /15 /2025 () //	
2	D-BLAPL/37788/2025	GOURA @ GOURANGA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHAIRA /57 /2011 () //	
3	D-BLAPL/37789/2025	JAGARNATH DEO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 () //	
4	D-BLAPL/37790/2025	RAHUL KASBE VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /198 /2023 () //	
5	D-BLAPL/37792/2025	GOPAL KRUSHNA PANDA VS STATE OF ODISHA	MAHES DAS VS	RAIKIA /265 /2025 () //	
6	D-BLAPL/37795/2025	JAGANNATH PRASAD SINGH VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	CHANDABALI /344 /2025 () //	
7	D-BLAPL/37796/2025	SANGRAM DIGAL VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	/ /0 () //	
8	D-BLAPL/37798/2025	ASHOK BEHERA VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	/ /0 () //	
9	D-BLAPL/37799/2025	SANAJHIA @ SANJHU BEHERA @ NUHURU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TALCHER TOWN /663 /2025 () //	
10	D-BLAPL/37800/2025	BHIMA @ SRINIBAS DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KENDRAPARA /303 /2009 () //	
11	D-BLAPL/37801/2025	DIPU @ DEEPAK MALIK VS STATE OF ODISHA	KULDEEP MOHANTY VS	KHANTAPADA /231 /2025 () //	AOD20240000012C202500301

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12	D-BLAPL/37804/2025	KARAN DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /161 /2025 () //	
13	D-BLAPL/37805/2025	SUBASH RELI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /213 /2025 () //	
14	D-BLAPL/37826/2025	JAYALAL GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	KUNDEI /118 /2025 () //	
15	D-BLAPL/37828/2025	MALA MALLESHAM VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /281 /2025 () //	
16	D-BLAPL/37829/2025	HIREN @ IREN NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KORAPUT SADAR /176 /2024 () //	
17	D-BLAPL/37830/2025	SOMANATH BHOI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	NANDAPUR /122 /2024 () //	
18	D-BLAPL/37831/2025	LAKHAN SHARMA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL TOWN /853 /2025 () //	
19	D-BLAPL/37834/2025	RAJESH @ RAGHUNATH @ BONGEL MAJHI VS STATE OF ODISHA	MANGU NANDY VS	KALIMELA /268 /2025 () //	
20	D-BLAPL/37836/2025	NISHANT METTAPALLI @ M.NISHANTH VS STATE OF ODISHA	MANGU NANDY VS	//0 () //	
21	D-BLAPL/37837/2025	SANTOSH KUMAR MALIK @ SANTOSH MALIK VS STATE OF ODISHA	BHARATI DASH VS	TIHIDI /208 /2025 () //	
22	D-BLAPL/37842/2025	DHARMARAJ PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JAGDALPUR /5 /2025 () //	AOR20220003344C202500086
23	D-BLAPL/37843/2025	MANTU TAREI	AMULYA RATNA PANDA	SAHADEV KHUNTA /345 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/37850/2025	BASIR ANSARI	DUSHMANTA SAHOO	ADVA /60 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/37852/2025	PRABHAT BHOI @ TITU	MANAS KUMAR CHAND	BAREIPALI /195 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/37862/2025	NIRANJAN PANDA	SOMANATH MITRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/37863/2025	PRADIP KANHAR	SOMANATH MITRA	BAUNISUNI /150 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/37864/2025	BIJAY KUMAR JENA	PRAVASH CHANDRA JENA	BHOGRAI /269 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/37875/2025	SUKANTA PRADHAN	HIMANSHU SEKHAR MISHRA	KHANDAGIRI P.S. /738 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/37876/2025	BHAGIRATHI NAYAK	KAUSTUVA MOHANTY	GANIA /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/37889/2025	RANU BANIA	JYOTIRMAYA SAHOO	R.UDAYAGIRI /156 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/37892/2025	INGA MADKANMI	ABHAS MOHANTY	MALKANGIRI /58 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/37893/2025	HAPPY @ BISWAJEET SUNDARAY	AMLAN SHAKTI PAUL	KHURDA SADAR /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/37894/2025	JITENDRA KUMAR	AMITAV TRIPATHY	PAIKMAL /216 /2025	
		VS	VS	()	

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35	D-BLAPL/37895/2025	STATE OF ODISHA GORE LAL VS	RANJITA SINGH VS	// /0 ()	
36	D-BLAPL/37896/2025	STATE OF ODISHA ANAM DIGAL VS	AMITAV TRIPATHY VS	// THELKOLOI PS /405 /2025 ()	
37	D-BLAPL/37897/2025	STATE OF ODISHA AKASH DIGAL VS	AMITAV TRIPATHY VS	// THELKOLOI PS /405 /2025 ()	
38	D-BLAPL/37902/2025	STATE OF ODISHA ABHINASH NAYAK VS	SITIKANT MISHRA VS	// BARIPADA TOWN /526 /2025 ()	
39	D-BLAPL/37904/2025	STATE OF ODISHA KAKUDI @ SUMANTA NAIK VS	CHIRANJIB ROUT VS	// TALCHER TOWN /1218 /2025 ()	
40	D-BLAPL/37905/2025	STATE OF ODISHA JEEVAN PARIDA VS	SIBA RANJAN POLAI VS	// BERHAMPUR TOWN /504 /2025 ()	
41	D-BLAPL/37906/2025	STATE OF ODISHA SAROJ DUNGUNG VS	DHIRENDRA KUMAR MOHAPATRA VS	// TALSARA /190 /2021 ()	
42	D-BLAPL/37907/2025	STATE OF ODISHA SUNIL KUMAR SAHU VS	CHIRANJIB ROUT VS	// CHHENDIPADA /594 /2025 ()	
43	D-BLAPL/37910/2025	STATE OF ODISHA ASHISH KUMAR JENA VS	MANAS KUMAR CHAND VS	// KHANDAGIRI P.S. /834 /2024 ()	
44	D-BLAPL/37912/2025	STATE OF ODISHA K. MURALI REDDY VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /548 /2021 ()	
45	D-BLAPL/37916/2025	STATE OF ODISHA RAHUL @ ANIL ROUT VS STATE OF ODISHA	AMITAV TRIPATHY VS	// KHAJURIPADA /115 /2025 () //	

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46	D-BLAPL/37917/2025	VIKASH KUMAR VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //	
47	D-BLAPL/37919/2025	MITHUN NATH VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /25 /2025 () //	AOD20220003086C202500173
48	D-BLAPL/37920/2025	JIT MAHANANDA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
49	D-BLAPL/37921/2025	MANGULU MAJHI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /20 /2025 () //	
50	D-BLAPL/37924/2025	TUKUNA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	KHANDAGIRI P.S. /832 /2025 () //	
51	D-BLAPL/37928/2025	KUSHA KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /189 /2025 () //	
52	D-BLAPL/37930/2025	RADHAKANTA SAHOO @ BIJAY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	KHANDAGIRI P.S. /832 /2025 () //	
53	D-BLAPL/37931/2025	MD. WASIM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NEMALO /240 /2025 () //	
54	D-BLAPL/37933/2025	DEBENDRA @ DEBA KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /121 /2023 () //	
55	D-BLAPL/37937/2025	RAHUL KUMBHAR VS STATE OF ODISHA	SANKET TRIVEDI VS	PATNAGARH /322 /2025 () //	
56	D-BLAPL/37939/2025	DEBENDRA MALIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	KHANTAPADA /246 /2025 () //	
57	D-BLAPL/37942/2025	JAGAN @ ADITYA NARAYAN SING	JAJATI KESHARI KHUNTIA	SORO /758 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/37943/2025	SUNIL XALXO	SOUMYA RANJAN DAS	RAGHUNATHPALI /480 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/37956/2025	SITARA SINGH	DIBYAJYOTI SAHOO	JHARSUGUDA GRPS /55 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/37960/2025	SAKIL @ SAYED SAKIL AHMAD	ARIJEET MISHRA	NEMALO /240 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/37963/2025	ANIRUDHA PADHAN	OM PRAKASH SARAN	DHENKANAL SADAR /867 /2025	AOR20220000371C202500201
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/37965/2025	AJAY CHOUDHURY	BISWAJIT NAYAK	SECTOR-7 /126 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/37966/2025	MAHESH YADAV	DIBYAJYOTI SAHOO	JHARSUGUDA GRPS /55 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/37972/2025	TAFIM AHEMMAD KHAN	DEBIDUTTA MOHAPATRA	S.P.(CID-CRL),CUTTACK /7 /2025	AOD20220004576C202500065
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/37973/2025	PREMANANDA BISING @ BALIARSINGH	UMA CHARAN MISHRA	TUMUDIBANDHA /128 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/37976/2025	SHRINIBASH RAUL	ACHYUTANANDA PATTANAİK	BEGUNIA P.S. /362 /2025	AOD20240000586C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/37978/2025	SAROJ KUMAR MOHANTY	DEBIDUTTA MOHAPATRA	BADABAZAR /364 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/50503/2025	ARNAPURNA SAHOO	SUDEEP KUMAR SARANGI	//	AOD20250000975C202500048
		VS	VS	()	

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69	D-CMP/50527/2025	PARBATI TOPPO DURGASI KESHAVA RAO VS POTURAJU SURAMMA	SUNKURU SUDHAKAR RAO(SR. ADV.) VS	// // 0 //	
70	D-CMP/50532/2025	M/S. TRINITY NEURO HOSPITAL AND TRAUMA CENTRE, VS M/S. QIKWELL TECHNOLOGIES INDIA PVT. LTD.	CHANDRAKANTA NAYAK VS	// 0 //	
71	D-CMP/50537/2025	SK. ABDUL MOHIN VS SK.AHEKAM ALI	MANOJ KUMAR PANDA VS	// 0 //	
72	D-CMP/50583/2025	DILLIP KUMAR PARIJA VS STATE OF ODISHA	SIDHARTHA MISRA VS	// 0 //	
73	D-CMP/50595/2025	KUNJA BARIK VS MOCHIRAM BARIK	SURYAKANTA DASH VS	// 0 //	
74	D-CMP/50600/2025	SIRISH MOHANTA VS BIRENDRANATH MOHANTA	SWARUP KUMAR PATNAIK VS	// 0 //	
75	D-CMP/50627/2025	GOVINDA CHANDRA DHARAMAHAPATRA VS NABAKISHORE MISHRA	AMITAV TRIPATHY VS	// 0 //	
76	D-CMP/50663/2025	SK. MOIUDDIN VS ATTARINMOSA NONO @ ATTARUN NISA BIBI	MANMOHAN BEHERA VS	// 0 //	
77	D-CONTC/50462/2025	BINOD CHANDRA DAS VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// 0 //	
78	D-CONTC/50463/2025	PREMANANDA PRUSTY VS SMT. ANU GARG	ADV VS	// 0 //	AOR20220001535C202500250
79	D-CONTC/50464/2025	SUBAS CHANDRA DAS VS SMT. ANU GARG	ADV VS	// 0 //	AOR20220001535C202500251

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80	D-CONTC/50467/2025	SUVENDU BEHERA VS SATYA PRAKASH DAS, ZONAL MANAGER, OSSC LTD., CUTTACK	ADV. VS	// ()	
81	D-CONTC/50478/2025	PREMANANDA SWAIN VS JYOTI RANJAN MISHRA, DIRECTOR OF ELEMENTARY EDUCATION, ODISHA	ADV. VS	// ()	
82	D-CONTC/50497/2025	ABINASH NAYAK VS DR. YEDDULA VIJAY , IAS	ADV. VS	// ()	
83	D-CONTC/50502/2025	HIMANSU KUMAR SAHOO VS DR. YEDDULA VIJAY , IAS	ADV. VS	// ()	
84	D-CONTC/50505/2025	DIPARANI ROUT VS DR. YEDDULA VIJAY , IAS	ADV. VS	// ()	
85	D-CONTC/50508/2025	DEBI PRASAD NAYAK VS DR. YEDDULA VIJAY , IAS	ADV. VS	// ()	
86	D-CONTC/50529/2025	JYOTI PRAKASH NANDA VS PROF. JAGNESHWAR DANDAPAT	AJAYA NAYAK VS	// ()	
87	D-CONTC/50549/2025	SALILA DAS VS P L HARANADH, CHAIRMAN, PARADEEP PORT TRUST	ADV VS	// ()	AOD20230000737C202500104
88	D-CONTC/50555/2025	SATIVADA VARSHA VS BIRENDRO KORKORA, DIRECTOR, SECONDARY EDUCATION, BBSR	BIGYAN KUMAR SHARMA ( S.A) VS	// ()	
89	D-CONTC/50558/2025	MANOJ KUMAR SADUAL VS SWATI MISHRA, REGISTRAR, UTKAL UNIVERSITY	PRAVASH CHANDRA JENA VS	// ()	
90	D-CONTC/50584/2025	ACHYUTANANDA KAR VS SIDDHESWAR BALIRAM BONDAR, IAS, COLLECTOR-CUM- VICE CHAIRMAN, SAMBALPUR DEVELOPMENT AUTHORITY	ADV. VS	// ()	
91	D-CONTC/50586/2025	S. RADHA KUMARI PADHAN	ADV.	//	

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		VS	VS	()	
92	D-CONTC/50596/2025	ASHWINI KUMAR NAYAK, OAS SANJEEB KU.PATRA	SANGRAM JENA	//	
		VS	VS	()	
93	D-CONTC/50625/2025	ARVIND AGRAWAL, IAS NRUSINGH CHARANA MOHANTY	ADV.	//	
		VS	VS	()	
94	D-CONTC/50632/2025	SATYABRATA SAHU , IAS NATABAR ROUT	ADV.	//	
		VS	VS	()	
95	D-CONTC/50636/2025	SATYABRATA SAHU , IAS BALARAM SAMAL	ADV.	//	
		VS	VS	()	
96	D-CONTC/50638/2025	SATYABRATA SAHU , IAS PRITIRANJAN MAHALING	ADV.	//	
		VS	VS	()	
97	D-CONTC/50665/2025	BIRENDRA KERKERA NALINIKANTA JENA	ADV.	//	
		VS	VS	()	
98	D-CONTC/50666/2025	USHA PADHEE, IAS KHETRABASI DASH	ADV.	//	
		VS	VS	()	
99	D-CONTC/50676/2025	USHA PADHEE, IAS BARADA PRASANNA ACHARYA	ADV.	//	
		VS	VS	()	
100	D-CONTC/50684/2025	STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK LALIT MOHAN NAYAK	Asutosh Rout	//	AOD20230000737C202500108
		VS	VS	()	
101	D-CRLA/37802/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPARTMENT MUNA @ SANJAY @ JYOTIRANJAN BEHERA	KULDEEP MOHANTY	SAHADEV KHUNTA /240 /2023	AOD20240000012C202500300
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLA/37839/2025	NARAHARI SAHOO @ NARENDRA SAHOO	PANCHANAN PANIGRAHI	BHUBAN /568 /2025	AOR20250000001C202500076
		VS	VS	()	

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103	D-CRLA/37849/2025	STATE OF ODISHA BIJAYA CHANDRA MOHAPATRA VS	HEMANT KUMAR MUND VS	// BHUBANESWAR VIGILANCE /63 /2010 ()	
104	D-CRLA/37856/2025	STATE OF ODISHA(VIG.) AKSHAY KUMAR SWAIN VS	DEEPAK KU SAHOO VS	// SALIPUR /64 /2023 ()	
105	D-CRLA/37900/2025	STATE OF ODISHA SANTANU KUMAR NAIK VS	JYOTIRMAYA SAHOO VS	// SAMBALPUR VIGILANCE /28 /2015 ()	
106	D-CRLA/37936/2025	STATE OF ODISHA(VIG.) BHIMSEN MANGARAJ VS	GYANA RANJAN MAHAPATRA VS	// BALASORE VIGILANCE /52 /2005 ()	
107	D-CRLLP/37825/2025	STATE OF ODISHA VS RAJENDRA SETHI	UDIT RANJAN JENA, A.G.A. VS	// BERHAMPUR /68 /2022 ()	LOD20240000194C202500488
108	D-CRLMA/37820/2025	STATE OF ODISHA SANJAYA KESHARI MOHAPATRA VS	NIRANJAN PANDA VS	// NIMAPADA /174 /2012 ()	
109	D-CRLMC/36593/2025	STATE OF ODISHA SAMBIT RAY VS	BIBHUTI BHUSAN CHOUDHURY VS	// MARKAT NAGAR /97 /2025 ()	AOD20230001174C202500017
110	D-CRLMC/37784/2025	STATE OF ODISHA SHIVAM RAY VS	AMRITA MISHRA VS	// MAHILA P.S. BUXIBAZAR /210 /2024 ()	AOD20240000186C202500033
111	D-CRLMC/37812/2025	STATE OF ODISHA BIRANCHI NARAYAN KUNDU VS	SURYASNATA MOHAPATRA VS	// NIMAPADA /325 /2025 ()	
112	D-CRLMC/37815/2025	STATE OF ODISHA DEBENDRA NATH BEHERA VS	PURNA CHANDRA DAS VS	// SAHADEV KHUNTA /247 /2025 ()	
113	D-CRLMC/37819/2025	STATE OF ODISHA TAPAN KUMAR NAYAK VS STATE OF ODISHA	ASIT KUMAR JENA VS	// SAHID NAGAR P.S. /500 /2022 () //	

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114	D-CRLMC/37821/2025	PURNA CHANDRA KISAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /38 /2006 () //	
115	D-CRLMC/37823/2025 CRLMC/5200/2025	CHAGA @ BIBEKANANDA SAHOO VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NIALI /115 /2015 J.M.F.C.,NIALI(Cuttack) GR/0000817/2015	
116	D-CRLMC/37840/2025	RAJAT BEHERA VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	KHUNTUNI /228 /2025 () //	
117	D-CRLMC/37844/2025	CHITTARANJAN PILLA VS STATE OF ODISHA	LALITENDU MISHRA VS	BADAGODA P.S. /377 /2025 () //	AOR20220001610C202500077
118	D-CRLMC/37845/2025	MANTU SAHU VS STATE OF ODISHA	BIKASH KARNA VS	KANTAMAL /67 /2025 () //	
119	D-CRLMC/37848/2025	GAJENDRA DIGAL VS STATE OF ODISHA	AZAD KISHORI DASH VS	GHANTAPADA /67 /2025 () //	
120	D-CRLMC/37851/2025	KHIROD KUMAR MISHRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	GUNUPUR /186 /2024 () //	
121	D-CRLMC/37858/2025	NRUSINGH @ NRUSINGHA SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //	
122	D-CRLMC/37860/2025	DILLIP KUMAR MALLIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	KUAKHIA /299 /2023 () //	
123	D-CRLMC/37869/2025	SWADHIN KUMAR KHATUA @ SWADHIN KU KHATUA VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOUDH /178 /2025 () //	
124	D-CRLMC/37870/2025	KISHORE KUMAR MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BASUDEVPUR /71 /2025 () //	
125	D-CRLMC/37872/2025	BIJAY KUMAR BANIA	GYANA RANJAN SETHI	MATHILI /127 /2020	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/37883/2025	GUPTESWAR MENDILY	SK. ZAFARULLA	MANAMUNDA /7 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/37885/2025	DIBYASINGH ROUL	BHARAT JALLI	DHENKANAL TOWN /820 /2025	AOD20250001069C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/37887/2025	SURENDRA@SURUBUDHA@SURUBULNA KHAMARSK. ZAFARULLA		BAUNISUNI /124 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/37898/2025	PRAVASINI SAHU	PRASANT KUMAR BARIK	COLLIERY /692 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/37913/2025	DEEPAK NAHAK@DEEPAK KUMAR NAHAK@NAYARABITRA KUMAR BEHERA		NAYAGARH /21 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/37925/2025	PANCHANAN MEHER	JAYADEBA BEHERA	//	AOD20240000366C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/37926/2025	PRADIPTA MUDULI	JAYADEBA BEHERA	MANAMUNDA /218 /2024	AOD20240000366C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/37927/2025	SATYASAI SETHI	PRANAYA KUMAR MAHARAJ	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/37929/2025	K.SURESH KUMAR @ K.SURESH KUMAR PATRA	SURYAKANTA DASH	RAMACHANDI /37 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/37934/2025	SATYASAI SETHI	PRANAYA KUMAR MAHARAJ	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/37951/2025	SURESH CHANDRA DAS	HARAPRASAD PANDA	//0	
		VS	VS	()	

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137	D-CRLMC/37958/2025	STATE OF ODISHA KARUNAKAR PATRA VS	ABHIJIT DAS VS	// /0 ()	
138	D-CRLMC/37962/2025	STATE OF ODISHA SUDHANSHU SEKHAR PATTANAİK VS	DEBASNAN DAS VS	// MANCHESWAR P.S. /18 /2015 ()	
139	D-CRLMC/37964/2025	STATE OF ODISHA SIBA PRASAD MOHANTY VS	ARIJEET MISHRA VS	// BASELI SAHI PS /131 /2025 ()	
140	D-CRLMC/37967/2025	STATE OF ODISHA DAMAYANTI PRADHAN VS	PRASANTA KUMAR PANDA VS	// JARADA /161 /2017 ()	
141	D-CRLMC/37968/2025	STATE OF ODISHA P.BHAGAVAN REDDY VS	BISWAJIT NAYAK VS	// /0 ()	
142	D-CRLMC/37969/2025	USHA RANI PADHI SURESH KALPA VS	SIDHARTHA SANKAR RAY (2) VS	// NARAYANPATNA /37 /2023 ()	
143	D-CRLMC/37970/2025	STATE OF ODISHA (OPID) ARABINDA HARIPAL VS	BISWAJIT NAYAK VS	// /0 ()	
144	D-CRLMC/37977/2025	AKSHATA KUMAR PUROHIT RUCHISMITA SWAIN VS	DEBASHISH KUMAR PANDA VS	// DHENKANAL SADAR /49 /2017 ()	
145	D-CRLMP/37807/2025	STATE OF ODISHA KADAMBINI SAHOO VS	RATIKANTA MOHAPATRA VS	// /0 ()	
146	D-CRLMP/37808/2025	STATE OF ODISHA SUNITA BAG VS	PADMANAV BHUTIA VS	// /0 ()	
147	D-CRLMP/37814/2025	STATE OF ODISHA ASHUTOSH GHOSH VS	RAMA CHANDRA JENA VS	// /0 ()	
		STATE OF ODISHA		//	

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148	D-CRLMP/37855/2025	ZENISH PARIJA VS STATE OF ODISHA	SATYABRATA DASH VS	/ / 0 () //	
149	D-CRLMP/37857/2025	LIYAKAT ALI SHA VS STATE OF ODISHA	SUJIT KUMAR ACHARYA VS	/ / 0 () //	
150	D-CRLMP/37859/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	AMIYA KUMAR MOHANTY (A) VS	/ / 0 () //	
151	D-CRLMP/37866/2025	SUNANDA GIRI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	/ / 0 () //	
152	D-CRLMP/37888/2025	MANORAMA JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ / 0 () //	
153	D-CRLMP/37915/2025	MANORANJAN BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ / 0 () //	
154	D-CRLMP/37940/2025	KAILASH CHANDRA PATRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ / () //	AOD20240000366C202500021
155	D-CRLMP/37971/2025	BIRA KISHORE PADHI VS RIYA JESSIE	TUSAR KUMAR MISHRA VS	/ / 0 () //	
156	D-CRLMP/37974/2025	PADMANAVA HOTA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ / () //	AOD20220004577C202500005
157	D-CRLMP/37975/2025	AMIT KUMAR SINGH VS STATE OF ODISHA	SHYAM NARESH MOHANTY VS	/ / 0 () //	
158	D-CRLREV/37785/2025	SATYA SHREENATH PATRA @ CHUMI VS STATE OF ODISHA	PRATIK NAYAK VS	RAJKANIKA /117 /2025 () //	
159	D-CRLREV/37787/2025	GOKORAPUT HOSPITALITY PVT. LTD., KORAPUT	ANJAN KUMAR BISWAL	/ / 0	

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	CRLREV/1007/2025	VS	VS	S.D.M.,KORAPUT(Koraput)	
160	D-CRLREV/37803/2025	COLLECTOR AND DIST.MAGISTRATE, KORAPUT		MIS.CASE/0000014/2025	
		SK. SUBED	RAMESH CHANDRA MAHARANA	PURI TOWN /67 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLREV/37818/2025	SUDHANSU SEKHAR BOSE	PRAKASH KUMAR MISHRA	KENDRAPARA /25 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLREV/37822/2025	SAKYASINGH PANDA	PRAVAT KUMAR MOHANTY	/ /0	
		VS	VS	()	
		ELIZA PRIYADARSINI		//	
163	D-CRLREV/37827/2025	DULLAB BAG	KODANDA KUMAR BHUYAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLREV/37838/2025	HINDUJA LEYLAND FINANCE LTD.	PRAKASH KUMAR MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLREV/37873/2025	G. RAJESH DORA	BHABANI SHANKAR DASPARIDA	JEYPORE MAHILA /149 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLREV/37878/2025	PATEL @ PATEL CHANDRA SINGH	SATYAJIT MOHAPATRA	KHUNTA /81 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLREV/37882/2025	SURENDRANATH MISHRA	LALITENDU MISHRA	CHAMPUA /187 /2025	AOR20220001610C202500079
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLREV/37908/2025	AKBAR KHAN	AMLAN SHAKTI PAUL	RAIRAKHOL /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLREV/37932/2025	THAKUR PANDEY	RAJESH KUMAR MAHAPATRA	SAMBALPUR VIGILANCE /27 /2019	AOR20250000161C202500063
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
170	D-CRLREV/37954/2025	RABINDRA KUMAR PALEI	ARIJEET MISHRA	/ /0	
		VS	VS	()	

# ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLREV/37979/2025	ANIL KUMAR MOHANTA GANESH KUMAR PATTANAİK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// GRAM GANJAM /101 /2023 ()	
172	D-FAO/50498/2025	THE MANAGER, T.P.HUB, D.O.I, M/S THE NEW INDIA ASSURANCE CO. LTD., VS SUKRA MUNDA	KONIC CHANDRA SAMANTARAY VS	// () //	AOR20220001406C202500027
173	D-FAO/50499/2025	DIVISIONAL MANAGER, M/S THE NEW INDIA ASSURANCE CO. LTD., VS PRASHANT KUMAR PANDI	KONIC CHANDRA SAMANTARAY VS	// () //	AOR20220001406C202500028
174	D-FAO/50646/2025	MANAGER, CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., VS TILOTAMA THAKUR	RAMESH CH. ROY, SUNDARGARH VS	// () //	
175	D-FAO/50651/2025	SUDESHNA NAYAK VS CHITTA RANJAN NAYAK	ABHISEK KEJARIWAL VS	// () //	
176	D-FAO/50653/2025	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. VS RANI KUMARI	SOONTHERRA VS	// () //	
177	D-FAO/50686/2025	COMMISSIONER CUM SECRETARY OF HIGHER EDUCATION, VS DR JNANENDRA BISWAL	GOVIND DEPTISHA VS	// () //	LOD20240000172C202500471
178	D-LAA/50615/2025	DEPUTY CHIEF ENGINEER (CONSTRUCTION-I), EAST COASTAL WATER BOARD, VS HARI NAIK	DEBASIS SAITHY, BSR (PANEL COUNSEL) VS	// () //	
179	D-LAA/50654/2025	DEPUTY CHIEF ENGINEER (CONSTRUCTION-I), EAST COASTAL WATER BOARD, VS JAYAKRUSHNA BEHERA	HOASDAN KUMAR, BSR (CENTRAL GOVT. COUNSEL) VS	// () //	
180	D-MACA/50492/2025	HDFC ERGO GENERAL INSURANCE CO. LTD., CUTTACK VS KRISHNA CHANDRA BEHERA	GIKJA PRASAD DUTTA VS	// () //	
181	D-MACA/50493/2025	MAYADHAR BISWAL VS MADHUSMITA PANDA	BISHNU BRATA SINGH VS	// () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-MACA/50496/2025	RABINDRA KUMAR NAYAK VS MAHENDRA KUMAR SAMANTARAY	BISHNU BRATA SINGH VS	// ()	
183	D-MACA/50536/2025	MANAGER, LEGAL (T.P. CLAIM), NATIONAL INSURANCE CO. LTD. KOLKATA VS SANTOSHI LOHAR	ARUN KUMAR BHOSRI VS	// ()	
184	D-MACA/50539/2025	MANAGER, LEGAL(T.P. CLAIM), NATIONAL INSURANCE CO. LTD. KOLKATA VS SURU MUNDA	ARUN KUMAR BHOSRI VS	// ()	
185	D-MACA/50542/2025	ALUGULU RAJ KUMARI DORA VS THE DIVISIONAL MANAGER ORIENTAL INSURANCE CO LTD	SOUBHAGYA KUMAR DASH VS	// ()	AOR20220001631C202500336
186	D-MACA/50576/2025	D.M.,M/S. SHRIRAM GENERAL INSURANCE CO. LTD. BBSRA VS K.RAMKI	BEHARANTA KUMAR MAHALI VS	// ()	
187	D-MACA/50657/2025	MANAGER LEGAL, M/S. FUTURE GENERALI INDIA INSURANCE CO. LTD. VS DASMI BEHERA	INSURANCE CO. LTD. VS	// ()	
188	D-MACA/50659/2025	MANAGER LEGAL, M/S. FUTURE GENERALI INDIA INSURANCE CO. LTD. VS AKASH KUMAR SAHU	INSURANCE CO. LTD. VS	// ()	
189	D-MACA/50687/2025	RAMESH CHANDRA SWAIN VS Prafulla Chandra Patra	Suryakanta Palai VS	// ()	AOR20220004106C202500165
190	D-MATA/50602/2025	JASHOBANTA KUMAR BEHERA @ JASHOBANTA BEHERA VS LALITA BEHERA	BEHARANTA KUMAR NAYAK VS	// ()	
191	D-MATA/50667/2025	AKSHAYA KUMAR MALIK VS TRUPTILATA MALIK	ASHOK KUMAR BEHERA VS	// ()	
192	D-MATA/50685/2025	SUSAMA BEHERA VS DIPTI RANJAN SAHOO	BISWARANJAN DALAI VS	// ()	AOR20220003722C202500255
193	D-RPFAM/50452/2025	SUBHASHISH TRIPATHY	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500335

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		VANDANA ACHARYA		//	
194	D-RSA/50458/2025	ROHITA PANIGRAHY@ROHITA KUMAR PANIGRAHY	SANGRAM SENAPATI	//	
		VS	VS	0	
		SWARAJYA RAUTA		//	
195	D-RSA/50581/2025	ASWINI KUMAR DASH		//	
		VS	VS	0	
		NILESH KUMAR GHODASARA		//	
196	D-RSA/50639/2025	SANJEEB KUMAR PATTJOSHI	JIBAN RANJAN DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-RVWPET/50519/2025	DIBYAJYOTI RAY	ADV.	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-TRP(C)/50457/2025	MANGAN SETH	MANASH RANJAN NAYAK	//	
		VS	VS	0	
		MANAGER(T.P. HUB),M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA		//	
199	D-TRP(C)/50460/2025	MANGAN SETH	MANASH RANJAN NAYAK	//	
		VS	VS	0	
		MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA		//	
200	D-TRP(C)/50631/2025	LIPIKA MANGARAJ @ LUCY	MANAS KUMAR CHAND	//	
		VS	VS	0	
		RABI NARAYAN NAYAK		//	
201	D-TRPCRL/37890/2025	REGISTRAR (JUDICIAL), ORISSA HIGH COURT	ADV.	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WA/50544/2025	DAMAYANTI SENDHA	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WA/50561/2025	NIRUPAMA MALIK	ANUPAM RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
204	D-WA/50682/2025	M/S DHARITRI TRADING AGENCY, KOLKATA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/50446/2025	UNION BANK OF INDIA GRAMYA SURAKHYA SAMITI VS STATE OF ODISHA	AMRITA MISHRA VS	// // 0 //	AOD20240000186C202500032
206	D-WP(C)/50447/2025	NGO, UNITED SAMITI ACTION, PATTAMUNDAI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //	
207	D-WP(C)/50448/2025 WP(C)/34953/2025	CHATURBHUJA PATRA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //	
208	D-WP(C)/50449/2025 WP(C)/34955/2025	MINATI RANI MADHEI VS STATE OF ODISHA	SARADA PRASAD DASH VS ANJAN KUMAR BISWAL, R.R. PRADHAN ,S.R. ROY (CAVEATOR)	// 0 //	
209	D-WP(C)/50450/2025 WP(C)/34954/2025	CHITTA RANJAN PATRA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //	
210	D-WP(C)/50451/2025 WP(C)/34964/2025	HEMALATA PATRA VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //	
211	D-WP(C)/50453/2025	LAXMI NARAYAN SAMAL VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //	
212	D-WP(C)/50454/2025	DIPAK KUMAR DAS VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	
213	D-WP(C)/50455/2025	RAJENDRA MISHRA VS DISTRICT AND SESSIONS JUDGE, DHENKANAL	BIREN SANKAR TRIPATHY VS	// 0 //	
214	D-WP(C)/50456/2025	RASMITA NAYAK VS CHIEF DISTRICT MEDICAL OFFICER (CDMO) PHULBANI	SRIKANTA KU. NATH VS	// 0 //	
215	D-WP(C)/50459/2025 WP(C)/34962/2025	RAMAKANTA SWAIN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //	

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216	D-WP(C)/50461/2025	TRIPATI PRASAD PANDA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //	
217	D-WP(C)/50465/2025	SUKADEV TULA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
218	D-WP(C)/50466/2025	ODISHA ABHIBHABAK MAHASANGHA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //	AOD20230001174C202500016
219	D-WP(C)/50468/2025	JHASAKETAN PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
220	D-WP(C)/50469/2025	ANURADHA PARIDA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //	
221	D-WP(C)/50470/2025	SUKADEV TULA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
222	D-WP(C)/50471/2025	JANGYASENI BHOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
223	D-WP(C)/50472/2025	SAILENDRA SAHOO VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
224	D-WP(C)/50473/2025	MANAS RANJAN MOHANTY VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
225	D-WP(C)/50474/2025	SWAGATIKA PATEL VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //	
226	D-WP(C)/50475/2025	RAJKUMARI PADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
227	D-WP(C)/50476/2025	NAMRATA RATH	BIVUDATTA CHALAN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/50477/2025	P.SAI	TARAKANTA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/50479/2025	JAGABANDU DASH	ANUP KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/50480/2025	SUNITA NAIK	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500223
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/50481/2025	PADMABATI MAHATO	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500222
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/50482/2025	PABITRA NAG	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/50483/2025	PABITRA NAG	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/50484/2025	M/S JINDAL STAINLESS LTD, JAJPUR	NILAMADHAB SARKAR	//	
		VS	VS	0	
		UNION OF INDIA		//	
235	D-WP(C)/50485/2025	MD.NAJRUL HAQUE KHAN	SARASWATI SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/50486/2025	SRIKANT DAS	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX, (APPRAL), GANJAM		//	
237	D-WP(C)/50487/2025	TRINATH GIRI	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	
		ADDL.REGIONAL TRANSPORT OFFICER, BARBIL		//	
238	D-WP(C)/50488/2025	SARAT CHANDRA NAYAK	TUSHAR KANTA NAYAK	//	
		VS	VS	0	

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239	D-WP(C)/50489/2025	STATE OF ODISHA LEENA PATNAIK VS PUNJAB NATIONAL BANK	SIDDHANT SARANGI VS	// // 0 //	AOD20250000975C202500047
240	D-WP(C)/50490/2025	DHARANIDHAR MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
241	D-WP(C)/50491/2025	KAILASH CHANDRA AYACH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
242	D-WP(C)/50494/2025	ACHYUTANANDA SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //	
243	D-WP(C)/50495/2025	PRAVU RANJAN NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
244	D-WP(C)/50500/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
245	D-WP(C)/50501/2025	SARAT KUMAR SAHOO VS ODISHA GRAMEEN BANK, REGIONAL OFFICE, DHENKANAL	RAKESH BEHERA VS	// 0 //	
246	D-WP(C)/50504/2025 WP(C)/34975/2025	KUNTI NAYAK VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS	// 0 //	
247	D-WP(C)/50506/2025	PRATICHI PRADHAN VS BRANCH MANAGER, UNION BANK OF INDIA, MALGODOWN BRANCH, CUTTACK	BIJAYA KUMAR DASH VS	// 0 //	
248	D-WP(C)/50507/2025	M/S.DILLIP KUMAR PARIDA, BALESWAR VS PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE	ASIT KUMAR DASH VS	// 0 //	
249	D-WP(C)/50509/2025	MANAS RANJAN PARIJA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	

**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-WP(C)/50510/2025 WP(C)/34993/2025	KALYAN KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
251	D-WP(C)/50511/2025 WP(C)/34989/2025	MANAS JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
252	D-WP(C)/50512/2025	NIKUNJA KISHOR SWAIN VS STATE OF ODISHA	BISWAJIT PARIDA VS	// 0 //	
253	D-WP(C)/50513/2025	KASINATH DAS VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
254	D-WP(C)/50514/2025	TANKADHAR MEHER VS STATE OF ODISHA	JYOTSNARANI RATH VS	// 0 //	
255	D-WP(C)/50515/2025	PRAMOD KUMAR DAS VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
256	D-WP(C)/50516/2025	JAGABANDHU CHINDA VS SPL.LAND ACQUISITION OFFICER, LOWER INDRA IRRIGATION PROJECT, NUAPADA	KRUSHNA CHANDRA DASH VS	// 0 //	
257	D-WP(C)/50517/2025	PINAKI NAYAK VS STATE OF ODISHA	PRADASH KUMAR DAS VS	// 0 //	
258	D-WP(C)/50518/2025	SRIKANT DAS VS JOINT COMMISSIONER OF STATE TAX, (APPEAL), GANJAM	PRANAYA KISHORE HARICHANDAN VS	// 0 //	
259	D-WP(C)/50520/2025	ANADI CHOUDHURY VS THE ASSISTANT SETTLEMENT OFFICER, JEYPORE	GOPINATH MISHRA VS	// 0 //	
260	D-WP(C)/50521/2025	SARBESWAR NANDA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //	
261	D-WP(C)/50522/2025	VISA STEEL LIMITED	JYOTI RANJAN DEO	//	AOR20220001593C202500060

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/50523/2025	PRAVASINI MOHAPATRA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/50524/2025	BALARAM PRADHAN	ASHOK KUMAR ROUT	//	AOD20220003081C202500045
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/50525/2025	DAMBRUDHAR MURMU	GYANA RANJAN SETHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/50526/2025	BHASKAR CHANDRA SAHOO	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/50528/2025	HULENDRA JENA	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/50530/2025	BIGHNESWAR BARIK	ASHIM KISHOR PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/50531/2025	MRUTUNJAY BEHERA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/50533/2025	GITANJALI SA	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/50534/2025	SOUDAMINI MOHANTA	BHARAT CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/50535/2025	BIJAYA KISAN	SANGRAM JENA	//	
	WP(C)/34994/2025	VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/50538/2025	GYANENDRA KUMAR ROUSTRAY	MANOJ KUMAR PANDA	//	
		VS	VS	0	

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**FILING REPORT AS ON :05/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/50540/2025	MANAS PRADHAN PREETI BAI VS	LALITENDU MISHRA VS	// // ()	AOR20220001610C202500078
274	D-WP(C)/50541/2025	JAGDISH CHANDRA JENA SRIKANTA SEKHAR OJHA VS	SOMA PATNAIK VS	// // ()	AOD20240000363C202500047
275	D-WP(C)/50543/2025	STATE OF ODISHA KAMALENDU PRADHAN VS	NITYANANDA BEHURIA VS	// // ()	
276	D-WP(C)/50545/2025	SWAPNARANI SAHOO M/S M.K.ENTERPRISES, KHORDHA VS	RASHMI RANJAN DASH VS	// // ()	
277	D-WP(C)/50546/2025	STATE OF ODISHA PREMANANDA SAHOO VS	ANAM CHARAN PANDA VS	// // ()	
278	D-WP(C)/50547/2025	STATE OF ODISHA UMA CHARAN PATRA VS	ANAM CHARAN PANDA VS	// // ()	
279	D-WP(C)/50548/2025	STATE OF ODISHA KAMALA RANJAN TRIPATHY VS	ANAM CHARAN PANDA VS	// // ()	
280	D-WP(C)/50550/2025	STATE OF ODISHA CHANDANA SINGHA VS	ANJAN KUMAR BISWAL VS	// // ()	AOR20220001328C202500057
281	D-WP(C)/50551/2025	STATE OF ODISHA SASMITA MISHRA VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202500124
282	D-WP(C)/50552/2025	STATE OF ODISHA BALARAMA SETHY VS	SOMA PATNAIK VS	// // ()	AOD20240000363C202500048
283	D-WP(C)/50553/2025	STATE OF ODISHA PITAMBAR BEHERA VS	SOMA PATNAIK VS	// // ()	AOD20240000363C202500049
		STATE OF ODISHA		//	

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284	D-WP(C)/50554/2025	TAPAN SINGHA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	AOR20220001328C202500058
285	D-WP(C)/50556/2025	TRILOK SUNDAR MOHANTY VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	// 0 //	
286	D-WP(C)/50557/2025	JAYA KRUSHNA KARJEE VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
287	D-WP(C)/50559/2025	NISHAKAR BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
288	D-WP(C)/50560/2025	MANJULA BHOI VS STATE OF ODISHA	HARMOHAN DHAL VS	// 0 //	
289	D-WP(C)/50562/2025	SASMITA MISHRA @ PANDA VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BHADRAK	SIVA SANKAR CHAINI VS	// 0 //	
290	D-WP(C)/50563/2025	BHABAGRAHI DAS VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	
291	D-WP(C)/50564/2025	LALABAHADUR SINGH DEO VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //	
292	D-WP(C)/50565/2025	AMULYA KUMAR DAS VS THE STATE OF ODISHA		// 0 //	
293	D-WP(C)/50566/2025	SATAMBAR PRADHANI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //	
294	D-WP(C)/50567/2025	SURYA KIRAN NATH VS ODISHA SUB -ORDINATE STAFF SELECTION COMMISSION, BBSR	SISIR KUMAR PUROHIT VS	// 0 //	
295	D-WP(C)/50568/2025	AMULYA KUMAR DAS		//	

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		VS	VS	0	
		THE STATE OF ODISHA		//	
296	D-WP(C)/50569/2025	SUBASH CHANDRA JENA	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/50570/2025	DAMODAR MOHAPATRA	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/50571/2025	BIRAJA PATTANAYAK		//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
299	D-WP(C)/50572/2025	BISHNUPRIYA JENA	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/50573/2025	LOKESH PASARI	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/50574/2025	ABHISEK ACHARYA	PRASANTA KUMAR DAS	//	
		VS	VS	0	
		UNION OF INDIA		//	
302	D-WP(C)/50575/2025	SURENDRANATH LENKA	SUBAS CHANDRA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/50577/2025	SAMBHUNATH MOHANTA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/50578/2025	SURYAMANI BEHERA	LAXMAN BHOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/50579/2025	MAMATA BASTIA	MANAS KUMAR CHAND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/50580/2025	NETRANANDA MOHANTA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	

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**FILING REPORT AS ON :05/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/50582/2025	STATE OF ODISHA SOUBHAGYA KUMAR PALEI VS	ASHOK KUMAR BARIK VS	// // 0	
308	D-WP(C)/50585/2025	THE STATE OF ODISHA BASANTA KUMAR SAHOO VS	SUNIL KUMAR PANDA VS	// // 0	
309	D-WP(C)/50587/2025	THE MANAGER, HR, NTPC, ANUGUL LAXMAN PRADHAN VS	JYOTIRMAYA SAHOO VS	// // 0	
310	D-WP(C)/50588/2025	STATE OF ODISHA BINODINI BAGARTI VS	SAROJ KU. MISHRA VS	// // 0	
311	D-WP(C)/50589/2025	STATE OF ODISHA UGRASEN MUDULI VS	HARIPAD MOHANTY VS	// // 0	
312	D-WP(C)/50590/2025	UNION OF INDIA BALRAM SAMAL VS	JAJATI KESHARI KHUNTIA VS	// // 0	
313	D-WP(C)/50591/2025	STATE OF ODISHA PRAKASH KUMAR NAIK VS	SUSHANTA KUMAR JOSHI VS	// // 0	
314	D-WP(C)/50592/2025	STATE OF ODISHA UGRASEN MUDULI VS	HARIPAD MOHANTY VS	// // 0	
315	D-WP(C)/50593/2025	UNION OF INDIA TRINATH KARKARIA VS	SUSHANTA KUMAR JOSHI VS	// // 0	
316	D-WP(C)/50594/2025	STATE OF ODISHA ANIL KUMAR RANA VS	KARUNAKAR RATH VS	// // 0	
317	D-WP(C)/50597/2025	STATE OF ODISHA GANESWAR NAIK @ DURLLAVA NAIK VS	AMLAN SHAKTI PAUL VS	// // 0	
		STATE OF ODISHA		//	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
318	D-WP(C)/50598/2025	SANJU MEHER VS STATE OF ODISHA	SUBHASHIS MISHRA VS	// 0 //	
319	D-WP(C)/50599/2025	ASHOK PARDESHI VS BERHAMPUR MUNICIPAL CORPORATION, GANJAM	KARUNAKAR DAS VS	// 0 //	
320	D-WP(C)/50601/2025	KABITA ROUT VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //	
321	D-WP(C)/50603/2025	BABULI PRADHAN VS STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //	
322	D-WP(C)/50604/2025	RAMAKANTA SWAIN VS THE STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //	
323	D-WP(C)/50605/2025	KABITA SAHOO VS STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //	
324	D-WP(C)/50606/2025	PRAKASH DUTTA VS THE STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //	
325	D-WP(C)/50607/2025	LALITA MANGARAJ VS STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //	
326	D-WP(C)/50608/2025	SAMBIT KUMAR SAHOO VS THE STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //	
327	D-WP(C)/50609/2025	JAYARAM SUBUDHI VS STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //	
328	D-WP(C)/50610/2025	PANCHANAN SAHOO VS STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //	
329	D-WP(C)/50611/2025	JHARANA SAHOO	SRINIBAS KHANDEI	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		THE STATE OF ODISHA		//	
330	D-WP(C)/50612/2025	SURESH KUMAR MAHAPATRA	SRINIBAS KHANDEI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/50613/2025	SANJIB BARIK	SRINIBAS KHANDEI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/50614/2025	BIPIN PANDA	SRINIBAS KHANDEI	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
333	D-WP(C)/50616/2025	JAYRAM PUJAHARI	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500149
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/50617/2025	SASWATI MISHRA	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/50618/2025	PRAHALAD SETHY	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/50619/2025	RABINDRA JENA	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500093
		VS	VS	()	
		COMMISSIONER OF STATE TAX, COMMISSIONER OF CT AND GST		//	
337	D-WP(C)/50620/2025	CHAITANYA SUBUDHI	SRINIBAS KHANDEI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/50621/2025	USHARANI JENA	ASUTOSH ROUT	//	AOD20230000737C202500109
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/50622/2025	PREMANANDA DASH	GHANASHYAM NAMTOAR	//	AOD20230000737C202500106
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/50623/2025	JAYANTI BISWAS	JUGAL KISHORE ROUT	//	AOD20250000124C202500022
		VS	VS	()	

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**FILING REPORT AS ON :05/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/50624/2025	STATE OF ODISHA DILLIP KUMAR SAMAL VS	SWAPNA KUMAR OJHA VS	// // 0	
342	D-WP(C)/50626/2025	STATE OF ODISHA SUPRAVA PRADHAN VS	AKSHAYA KUMAR NAYAK VS	// // 0	
343	D-WP(C)/50628/2025	STATE OF ODISHA SUSRI SANGITA MALLICK VS	SRINIBAS KHANDAI VS	// // 0	
344	D-WP(C)/50629/2025	STATE OF ODISHA SUDHANSU KAR VS	SWAPNA KUMAR OJHA VS	// // 0	
345	D-WP(C)/50630/2025	STATE OF ODISHA DEBENDRA BARIK VS	AKSHAYA KUMAR NAYAK VS	// // 0	
346	D-WP(C)/50633/2025	THE ODISHA INFORMATION COMMISSION, BBSR SANDEEP KUMAR AGRAWAL VS	DHANANJAYA MUND VS	// // 0	
347	D-WP(C)/50634/2025	STATE OF ODISHA SAWMYADIP CHAKRABARTY VS	ABHISEK MOHANTY VS	// // 0	
348	D-WP(C)/50635/2025	STATE OF ODISHA CH.LOKESWARI VS	SWAPNA KUMAR OJHA VS	// // 0	
349	D-WP(C)/50637/2025	STATE OF ODISHA PRABHAT KUMAR BASA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0	
350	D-WP(C)/50640/2025	STATE OF ODISHA UNION OF INDIA VS	RUPESH KUMAR KANUNGO VS	// // 0	
351	D-WP(C)/50641/2025	K.SUBHADRA PATRA CHAKRADHAR DAS VS	JAGANNATH BHUYAN VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/50642/2025	BISESWAR TUDU VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
353	D-WP(C)/50643/2025	CHARULATA DAS VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //	
354	D-WP(C)/50644/2025	SUBASH CHANDRA MISHRA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
355	D-WP(C)/50645/2025	ANSUMAN MANDAL VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
356	D-WP(C)/50647/2025	NIRMAL PANGI VS COLLECTOR, KORAPUT	TUKUNA KUMAR MISHRA VS	// 0 //	
357	D-WP(C)/50648/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //	
358	D-WP(C)/50649/2025	SATYANARAYAN DANDASENA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// 0 //	
359	D-WP(C)/50650/2025	SACHIDANANDA DALABEHERA VS ADDL. COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA, NAYAGARH	NIROD KUMAR SAHU VS	// 0 //	
360	D-WP(C)/50652/2025	M/S KALINGA COMMERCIAL CORPORATION LIMITED, BBSR VS NATIONAL ALUMINIUM COMPANY LIMITED(NALCO) BBSR	DEBIPRANSA PANDA VS	// 0 //	
361	D-WP(C)/50655/2025	MOHAN CHARAN NAIK VS THE ICICI BANK LTD., KOLKATA	SHYAM SUNDAR CHHUALSINGH VS	// 0 //	
362	D-WP(C)/50656/2025	M/S FERRO ALLOYS CORPORATION LIMITED, BHADRAKAL VS ODISHA MINING CORPORATION LIMITED, BBSR	DEBIPRANSA PRASANNA SARANGI VS	// 0 //	
363	D-WP(C)/50658/2025	JYOTIRMAYEE BHUKTA	SIDHARTHA DAS	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
364	D-WP(C)/50660/2025	THE PROJECT DIRECTOR, NATIONAL HIGHWAY AUTHORITY OF INDIA (NHAI), BBSR NABIN KUMAR DAS	AJAYA KUMAR PRADHAN	//	
		VS	VS	0	
365	D-WP(C)/50661/2025	A.O., ICICI BANK, KOLKATA SUDAM CHANDRA MOHANTA	AKASH KUMAR BORAL	//	
		VS	VS	0	
366	D-WP(C)/50662/2025	STATE OF ODISHA KAILASH CHANDRA NAYAK	AMBIKA PRASAD RAY	//	
		VS	VS	0	
367	D-WP(C)/50664/2025	STATE OF ODISHA SUMANTA DEHURY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
368	D-WP(C)/50668/2025	STATE OF ODISHA DR.LIPISMITA SAMAL	TANMAY MISHRA	//	
		VS	VS	0	
369	D-WP(C)/50669/2025	THE VICE CHANCELLOR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY(OUAT) BBSR MAHAMAD SAHNAWAZ ALAM	MUKUNDA CHANDRA MISHRA	//	
		VS	VS	0	
370	D-WP(C)/50670/2025	STATE OF ODISHA SHIBANANDA SHROFF	DEBABRATA RATH	//	
		VS	VS	0	
371	D-WP(C)/50671/2025	STATE OF ODISHA TIKESWAR PRADHAN	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
372	D-WP(C)/50672/2025	STATE OF ODISHA ARAKHITA SWAIN	SHYAMANANDA JENA	//	
		VS	VS	0	
373	D-WP(C)/50673/2025	STATE OF ODISHA RENUBALA SAHANI	SAMARENDRA BAHADUR	//	
		VS	VS	0	
374	D-WP(C)/50674/2025	STATE OF ODISHA ABHARANI TRIPATHY	KOUSIK ANANDA GURU	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/50675/2025	STATE OF ODISHA SASMITA SAMAL VS	JAYDEEP PAL VS	// // ()	
376	D-WP(C)/50677/2025	STATE OF ODISHA SHYAMA AGRAWALLA VS	SOURAV SUMAN BHUYAN VS	// // ()	
377	D-WP(C)/50678/2025	STATE OF ODISHA BANITA NAYAK VS	PRINCE PATNAIK VS	// // ()	
378	D-WP(C)/50679/2025	STATE OF ODISHA DHARITRI JENA VS	PRINCE PATNAIK VS	// // ()	
379	D-WP(C)/50680/2025	THE STATE OF ODISHA SRIKRUSHNA SWAIN VS	Kananbala Roychoudhury VS	// // ()	AOR20220001523C202500141
380	D-WP(C)/50681/2025	STATE OF ODISHA MANMOHAN SETHI VS	Kananbala Roychoudhury VS	// // ()	AOR20220001523C202500143
381	D-WP(C)/50683/2025	STATE OF ODISHA RAJU PATRA VS	Kananbala Roychoudhury VS	// // ()	AOR20220001523C202500142
382	D-ABLAPL/37786/2025	STATE OF ODISHA BHARATA DALEI VS	KHIROD KUMAR PANIGRAHI VS	// // ()	
383	D-ABLAPL/37791/2025	STATE OF ODISHA GUDU MALLICK @ RAHUL MALLICK VS	SURYA RANJAN ROUL VS	// // ()	
384	D-ABLAPL/37793/2025	STATE OF ODISHA SWAGAT NAYAK VS	JUDHISTHIR SAHOO VS	// // ()	AOD20220003315C202500085
385	D-ABLAPL/37794/2025	STATE OF ODISHA JAGABANDHU NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/37797/2025	KUMAN NAYAK @ NAIK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MALGODOWN /261 /2025 () //	
387	D-ABLAPL/37806/2025	JACOB @ JACOB GANTA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /351 /2025 () //	
388	D-ABLAPL/37809/2025	PRAKASH CHANDRA DAS VS STATE OF ODISHA	ABHISHEK MOHANTY VS	RAJKANIKA /308 /2023 () //	
389	D-ABLAPL/37810/2025	KEDAR NAYAK VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	GOP /351 /2025 () //	
390	D-ABLAPL/37811/2025	RITIK KUMAR VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	PLANTSITE /973 /2025 () //	
391	D-ABLAPL/37813/2025	HARIHAR BISWAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KANTABANJI /428 /2025 () //	
392	D-ABLAPL/37816/2025	ASHOK MALLICK @ AMAN MALLICK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	TOMANDO /348 /2025 () //	
393	D-ABLAPL/37817/2025	BABI KHAN@ SAKABAT KHAN VS STATE OF ODISHA	SK. JONED FAIZ VS	BHADRAK RURAL /677 /2025 () //	AOR20220002374C202500190
394	D-ABLAPL/37824/2025	JYOTI RANJAN NAYAK @ VAGU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BONTH /25 /2024 () //	
395	D-ABLAPL/37832/2025	SANJIT DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KASAFAL MARINE /36 /2025 () //	
396	D-ABLAPL/37833/2025	BABUNA @ PRAKASH KUMAR JENA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BHANDARIPOKHARI /524 /2025 () //	
397	D-ABLAPL/37835/2025	SOMYA RANJAN PRADHAN	SURYA NARAYAN MISHRA	RAMACHANDI /161 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/37841/2025	MOHAN TAREI	UMAKANTA BARIK	KHALLIKOTE /998 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/37846/2025	SATYA PRAKASH MOHAPATRA	PRAKASH CHANDRA DASH	MARINE PS AT JAMBO /235 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/37847/2025	DEEPAK KUMAR SAHU @ DEEPAK SAHU	JUGALA KISHORE PANDA	TARBHA /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/37853/2025	DASARATHA MAJHI	JAYANTA KUMAR MAJHI	BALIAPAL /147 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/37854/2025	SABITA SAHOO	DURGA PRASANNA TRIPATHY	PURI TOWN /668 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/37861/2025	NARESH MAHANTA	NIKUNJA KUMAR ROUT	CHOUDWAR /686 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/37865/2025	RAJAT DAS	JAYAKRISHNA MOHAPATRA	DHAMNAGAR /456 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/37867/2025	BIJAY MOHARANA	LINGARAJ SARANGI	MADHUPATNA /346 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/37868/2025	LABA BISHI	JUGALA KISHORE PANDA	TARBHA /116 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/37871/2025	PRITAM MARANDI	BHABANI SHANKAR DASPARIDA	SARAT /108 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/37874/2025	MAHESWAR MALIK @ MALLIK	SK. ZAFARULLA	BALICHANDRAPUR /206 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/37877/2025	STATE OF ODISHA RIHANA PARBIN VS	KSHIROD KUMAR PAHIL VS	// JAJPUR TOWN /380 /2025 ()	
410	D-ABLAPL/37879/2025	STATE OF ODISHA PRADEEP KUMAR PANDA @ PRADIP PANDA VS	HIMANSU BHUSAN SUTAR VS	// PATTAMUNDAI RURAL PS /481 /2025 ()	
411	D-ABLAPL/37880/2025	STATE OF ODISHA RAGHU NAYAK VS	MANORANJAN PADHY VS	// JEYPURE TOWN /419 /2025 ()	AOD20220003086C202500172
412	D-ABLAPL/37881/2025	STATE OF ODISHA SANAND SAHU @ SANANDA SAHU VS	JUGALA KISHORE PANDA VS	// TARBHA /219 /2025 ()	
413	D-ABLAPL/37884/2025	STATE OF ODISHA PRADEEP @ PRADIP PANDA VS	HIMANSU BHUSAN SUTAR VS	// PATTAMUNDAI RURAL PS /406 /2025 ()	
414	D-ABLAPL/37886/2025	STATE OF ODISHA ABHAYA ROUT VS	HIMANSU BHUSAN SUTAR VS	// PATTAMUNDAI RURAL PS /457 /2025 ()	
415	D-ABLAPL/37891/2025	STATE OF ODISHA BISWA RANJAN JENA @ PREMA VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /158 /2025 ()	
416	D-ABLAPL/37899/2025	STATE OF ODISHA LAKSHMIDHAR DASH @ CHAGALI VS	RAJESH KUMAR MAHAPATRA VS	// TIRTOL /605 /2025 ()	AOR20220001639C202500035
417	D-ABLAPL/37901/2025	STATE OF ODISHA S.SIMANCHALA PATRA @ PATRO VS	SADASIVA PATRA (1) VS	// G.UDAYAGIRI /225 /2025 ()	AOD20230000737C202500107
418	D-ABLAPL/37903/2025	STATE OF ODISHA BIKASH SWAIN VS	LALATENDU SAMANTARAY VS	// KODALA /784 /2025 ()	
419	D-ABLAPL/37909/2025	STATE OF ODISHA NABA KISHORE PATASANI VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /736 /2025 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :05/12/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
420	D-ABLAPL/37911/2025	JITEN @ SANTOSH MAJHI VS STATE OF ODISHA	PRADIPTA KUMAR SINGH VS	HEMGIR /409 /2025 () //	
421	D-ABLAPL/37914/2025	BIJAYA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //	
422	D-ABLAPL/37918/2025	BIKASH JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS	SARANAKUL /111 /2025 () //	
423	D-ABLAPL/37922/2025	PRAFULLA MALLIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /223 /2024 () //	
424	D-ABLAPL/37923/2025	HEMANTA KUMAR KHATEI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	CAPITAL P.S. /526 /2025 () //	
425	D-ABLAPL/37935/2025	SIDHARTHA SAHOO VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /889 /2025 () //	
426	D-ABLAPL/37938/2025	SUSHANTA NAYAK @ SUSANT NAYAK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	BARANGA /670 /2025 () //	
427	D-ABLAPL/37941/2025	K. BASANTA VS STATE OF ODISHA	DEBASISH PATNAIK VS	JARADA /313 /2025 () //	
428	D-ABLAPL/37944/2025	PRATIK THAWAIT @ PRATEEK THAWAIT VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MAHILA PS SAMBALPUR /98 /2025 () //	
429	D-ABLAPL/37945/2025	SUBHAM PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	K.NUAGAON /344 /2025 () //	
430	D-ABLAPL/37946/2025	PAULA @ PAUL MAHURIA VS STATE OF ODISHA	ARIJEET MISHRA VS	B.SINGHPUR /158 /2025 () //	
431	D-ABLAPL/37947/2025	SACHIN KUMAR PRADHAN	ARIJEET MISHRA	K.NUAGAON /344 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/37948/2025	RAKESH SWAIN	SAMAPIKA MISHRA	KONARK /36 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/37949/2025	SANU MAHURIA	ARIJEET MISHRA	B.SINGHPUR /158 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/37950/2025	RANJAN KUMAR SAW @ KUMAR RANJAN SHAW @ DEB	DIPTA JYOTI SAHOO	Bamapada (Industrial Area) /177 /2025	AOD20240000587C202500055
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/37952/2025	BABUL @ KRISHNA PANIGRAHI	ABHIJIT DAS	SURADA /325 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/37953/2025	SK ROHAN @ ROHAN	SURESH KUMAR JENA	PURUNABAZAR /283 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/37955/2025	UTTAM PARIDA	ARIJEET MISHRA	RAJNAGAR /466 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/37957/2025	NARESH @ NARESH KUMAR MOHAPATRA @ KUNAARIJEET MISHRA		BANKI /481 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/37959/2025	MANAS RANJAN RATH	SIDHARTHA SANKAR RAY (2)	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/37961/2025	GOBINDA KAHANRA	DEBASIS MOHAPATRA	PHULBANI SADAR /67 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :05/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/36508/2025 WPCRL/ /	RASMITA SAHOO MP	NIRMAL RANJAN ROUTRAY	41/2025
2	D-CRLLP/37825/2025 CRLLP/ /	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	82/2025
3	D-LAA/50615/2025 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	DR. B. BISWAJIT PASTHAKA SRIPATY (B.S. UNDEL)	255/2025
4	D-LAA/50615/2025 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	DR. B. BISWAJIT PASTHAKA SRIPATY (B.S. UNDEL)	256/2025
5	D-LAA/50654/2025 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	DR. B. BISWAJIT PASTHAKA SRIPATY (B.S. UNDEL)	257/2025
6	D-LAA/50654/2025 LAA/ /	DEPUTY CHIEF ENGINEER (CONSTRUCTION) MP	DR. B. BISWAJIT PASTHAKA SRIPATY (B.S. UNDEL)	258/2025
7	D-CRLMP/37971/2025 CRLMP/ /	BIRA KISHORE PADHI MP	TUSAR KUMAR MISHRA	268/2025
8	D-JCRLA/1/2018 JCRLA/1/2018	NITYANANDA MALLIK MP	MR. BHABANI SANKAR RAYAGURU ( AMICUS CURIAE)	411/2025
9	D-JCRLA/36405/2024 JCRLA/190/2024	ANANTA TUDU MP	Dipak Ranjan Mishra, K.N. Sahoo, A. Mishra, L. Mishra	412/2025
10	D-JCRLA/36405/2024 JCRLA/190/2024	ANANTA TUDU MP	Dipak Ranjan Mishra, K.N. Sahoo, A. Mishra, L. Mishra	413/2025
11	D-JCRLA/14087/2025 JCRLA/76/2025	GOPAL BARIHA@PETU MP	ADV. SATYA NARAYAN MISHRA(4)	414/2025
12	D-TRP(C)/50457/2025 TRP(C)/ /	MANGAN SETH MP	MANASH RANJAN NAYAK	467/2025
13	D-TRP(C)/50460/2025 TRP(C)/ /	MANGAN SETH MP	MANASH RANJAN NAYAK	468/2025
14	D-TRP(C)/50631/2025 TRP(C)/ /	LIPIKA MANGARAJ @ LUCY MP	MANAS KUMAR CHAND	469/2025
15	D-CONTC/29978/2025 CONTC/3508/2025	SUBHADARSHINI RAM MP	SUBHADUTTA ROUTRAY, S.SEKHAR, J.BISWAL, A.K.DAS	491/2025
16	D-CONTC/29981/2025 CONTC/3509/2025	MANASWINI SAHOO MP	ADV.	492/2025
17	D-CONTC/29986/2025 CONTC/3564/2025	MAMATARANI TRIPATHY MP	ADV.	493/2025
18	D-CONTC/29982/2025 CONTC/3585/2025	SOUMYA SASWAT BEHERA MP	SUBHADUTTA ROUTRAY, S.SEKHAR, J.BISWAL, A.K.DAS, MUNMUN	494/2025
19	D-CONTC/30006/2025 CONTC/3518/2025	KSHITISH KUMAR JENA MP	ADV.	495/2025
20	D-CONTC/30004/2025 CONTC/3511/2025	PRADEEP KUMAR JENA MP	SUBHADUTTA ROUTRAY, S.SEKHAR, J.BISWAL, A.K.DAS	496/2025
21	D-CONTC/50558/2025 CONTC/ /	MANOJ KUMAR SADUAL MP	PRAVASH CHANDRA JENA	497/2025
22	D-CONTC/29988/2025 CONTC/3510/2025	DIBYA SATABDIKA DAS MP	ADV.	498/2025
23	D-CONTC/12314/2024 CONTC/2766/2024	DUSMANTA KUMAR JENA MP	SUDHIR KUMAR PATRA	499/2025
24	D-CONTC/9457/2023 CONTC/9457/2023	PARIMAL CHAKRABORTY MP	M/S LAXMIKANTA MOHANTY	500/2025
25	D-CMAPL/50503/2025 CMAPL/ /	ARNAPURNA SAHOO MP	SUDEEP KUMAR SARANGI	584/2025
26	D-CMAPL/50503/2025	ARNAPURNA SAHOO	SUDEEP KUMAR SARANGI	

27	CMAPL/ / D-CMAPL/50503/2025	MP ARNAPURNA SAHOO	SUDEEP KUMAR SARANGI	585/2025
28	CMAPL/ / D-RPFAM/50452/2025	MP SUBHASHISH TRIPATHY	SOUBHAGYA KUMAR DASH	586/2025
29	RPFAM/ / D-RPFAM/45030/2025	MP SRIKANTA MAHARANA	RASMI RANJAN DAS	588/2025
30	RPFAM/ / D-RPFAM/45030/2025	MP SRIKANTA MAHARANA	RASMI RANJAN DAS	589/2025
31	RPFAM/ / D-RPFAM/48605/2025	MP LALIT MOHAN MISHRA	ASHOK DAS	590/2025
32	RPFAM/378/2025 D-RPFAM/35751/2025	MP RANJAN KUMAR SAHU	BHAWANI SANKAR PANIGRAHI	591/2025
33	RPFAM/259/2025 D-RPFAM/12752/2025	MP JULLIET PRADHAN	ANURAG PATI	592/2025
34	RPFAM/91/2025 D-MATA/22/2019	MP RAMA CH.BEHERA	M/S.S.C.ACHARYA, C.R.DAS, M.R.MOHAPATRA	593/2025
35	MATA/22/2019 D-MATA/48935/2025	MP ARNAPURNA AGASTI@SATAPATHY	AJAYA KUMAR PRADHAN	698/2025
36	MATA/ / D-FAO/45467/2025	MP LEGAL MANAGER(CLAIMS), M/S. CHOLAMANDALAM MS GENERAL	KANDAPRASAD GENERAL INSURANCE CO. LTD.,KHURDA	699/2025
37	FAO/ / D-FAO/45662/2025	MP LEGAL MANAGER, CHOLA MS GENERAL	INSURANCE COMPANY LIMITED,KHURDA	1063/2025
38	FAO/523/2025 D-FAO/45464/2025	MP THE MANAGER LEGAL, CHOLAMANDALAM	GENERAL INSURANCE COMPANY LIMITED,KHURDA	1064/2025
39	FAO/522/2025 D-FAO/45471/2025	MP LEGAL MANAGER(CLAIMS), M/S. CHOLAMANDALAM MS GENERAL	INSURANCE CO.LTD., BBSR	1065/2025
40	FAO/520/2025 D-FAO/50498/2025	MP THE MANAGER, T.P.HUB, D.O.I, M/S THE	GOPINATH ASSURANCE CO.LTD.	1066/2025
41	FAO/ / D-FAO/50499/2025	MP DIVISIONAL MANAGER, M/S THE NEW	INDIA ASSURANCE CO.LTD.	1067/2025
42	FAO/ / D-FAO/50646/2025	MP MANAGER, CHOLAMANDALAM MS GENERAL	INSURANCE CO. LTD.,SUNDARGARH	1068/2025
43	FAO/ / D-FAO/50651/2025	MP SUDESHNA NAYAK	ABHISEK KEJARIWAL	1069/2025
44	FAO/ / D-FAO/50651/2025	MP SUDESHNA NAYAK	ABHISEK KEJARIWAL	1070/2025
45	FAO/ / D-FAO/50653/2025	MP B.M., CHOLAMANDALAM MS GENERAL	INSURANCE CO.LTD., BBSR	1071/2025
46	FAO/ / D-FAO/507/2022	MP M.C. OF SASHIDEVI GIRLS HIGH SCHOOL,	CHHATIA	1072/2025
47	FAO/507/2022 D-BLAPL/32898/2025	MP DEVI SINGH	RAJIB LOCHAN PATTNAIK	1073/2025
48	BLAPL/11332/2025 D-BLAPL/32604/2025	MP PURNACHANDRA PRADHAN	BIJAYA KUMAR PARIDA	1142/2025
49	BLAPL/11383/2025 D-BLAPL/35468/2025	MP SUBRAT PATTANAIAK	DEBIDUTTA MOHAPATRA	1143/2025
50	BLAPL/12445/2025 D-BLAPL/37965/2025	MP AJAY CHOUDHURY	BISWAJIT NAYAK	1144/2025
51	BLAPL/ / D-CRLREV/37787/2025	MP GOKORAPUT HOSPITALITY PVT. LTD.,	KORAPUT KUMAR BISWAL	1145/2025
52	CRLREV/1007/2025 D-CRLREV/37787/2025	MP GOKORAPUT HOSPITALITY PVT. LTD.,	KORAPUT KUMAR BISWAL	1499/2025
53	CRLREV/1007/2025 D-CRLREV/37822/2025	MP SAKYASINGH PANDA	PRAVAT KUMAR MOHANTY	1500/2025
54	CRLREV/ / D-CRLREV/37827/2025	MP DULLAB BAG	KODANDA KUMAR BHUYAN	1501/2025
55	CRLREV/ / D-CRLREV/37827/2025	MP DULLAB BAG	KODANDA KUMAR BHUYAN	1502/2025
56	CRLREV/ / D-CRLREV/37785/2025	MP SATYA SHREENATH PATRA @ CHUMI	PRATIK NAYAK	1503/2025
57	CRLREV/ / D-CRLREV/37873/2025	MP G. RAJESH DORA	BHABANI SHANKAR DASPARIDA	1504/2025
	CRLREV/ /	MP		1505/2025

58	D-CRLREV/37878/2025 CRLREV/ /	PATEL @ PATEL CHANDRA SINGH MP	SATYAJIT MOHAPATRA	1506/2025
59	D-CRLREV/37878/2025 CRLREV/ /	PATEL @ PATEL CHANDRA SINGH MP	SATYAJIT MOHAPATRA	1507/2025
60	D-CRLREV/35835/2025 CRLREV/ /	PRANGYA DASH MP	JYOTIRMAYA SAHOO	1508/2025
61	D-CRLREV/37882/2025 CRLREV/ /	SURENDRANATH MISHRA MP	LALITENDU MISHRA	1509/2025
62	D-CRLREV/37954/2025 CRLREV/ /	RABINDRA KUMAR PALEI MP	ARIJEET MISHRA	1510/2025
63	D-CRLREV/37932/2025 CRLREV/ /	THAKUR PANDEY MP	RAJESH KUMAR MAHAPATRA	1511/2025
64	D-RSA/50458/2025 RSA/ /	ROHITA PANIGRAHY@ROHITA KUMAR PANIGRAHY MP	ANURAG K. SENAPATI	1680/2025
65	D-RSA/39508/2025 RSA/478/2025	JOGENDRA BEHERA MP	SANJEEV UDGATA	1681/2025
66	D-RSA/214/2005 RSA/214/2005	JOGESWAR@ALLAH SAHOO MP	KULDEEP MOHANTY	1682/2025
67	D-RSA/214/2005 RSA/214/2005	JOGESWAR@ALLAH SAHOO MP	KULDEEP MOHANTY	1683/2025
68	D-RSA/214/2005 RSA/214/2005	JOGESWAR@ALLAH SAHOO MP	KULDEEP MOHANTY	1684/2025
69	D-RSA/50581/2025 RSA/ /	ASWINI KUMAR DASH MP		1685/2025
70	D-RSA/50581/2025 RSA/ /	ASWINI KUMAR DASH MP		1686/2025
71	D-RSA/50581/2025 RSA/ /	ASWINI KUMAR DASH MP		1687/2025
72	D-RSA/229/2010 RSA/229/2010	ASHOK K.MITRA MP		1688/2025
73	D-RSA/50639/2025 RSA/ /	SANJEEB KUMAR PATTJOSHI MP	JIBAN RANJAN DASH	1689/2025
74	D-CMP/23746/2025 CMP/892/2025	PRANATI PRASAD MP	SRI DURGA PRASAD NANDA (SR. ADV.), RUPESH KUMAR KANUNGO	2027/2025
75	D-CMP/50527/2025 CMP/ /	DURGASI KESHAVA RAO MP	SUNKURU SUDHAKAR RAO(SR. ADV.)	2028/2025
76	D-CMP/50532/2025 CMP/ /	M/S. TRINITY NEURO HOSPITAL AND TRAC MP	CHANDRAN K. B. SRIVASTAVA	2029/2025
77	D-CMP/887/2022 CMP/887/2022	STATE OF ODISHA MP	SAMAPIKA MISHRA, A.S.C.	2030/2025
78	D-CMP/50595/2025 CMP/ /	KUNJA BARIK MP	SURYAKANTA DASH	2031/2025
79	D-CMP/50600/2025 CMP/ /	SIRISH MOHANTA MP	SWARUP KUMAR PATNAIK	2032/2025
80	D-CMP/50627/2025 CMP/ /	GOVINDA CHANDRA DHARAMAHAPATRA MP	AMITAV TRIPATHY	2033/2025
81	D-CMP/50663/2025 CMP/ /	SK. MOIUDDIN MP	MANMOHAN BEHERA	2034/2025
82	D-ABLAPL/19655/2025 ABLAPL/7857/2025	PRAKASH SAMAL @ BISWANATH SAMAL MP		2175/2025
83	D-ABLAPL/32865/2025 ABLAPL/12585/2025	ROHIT KUMAR MUDULI MP	GOUTAM KUMAR ACHARYA, DEBI PRASAD DASH	2176/2025
84	D-ABLAPL/14255/2025 ABLAPL/5892/2025	ROJALIN SAHU MP		2177/2025
85	D-ABLAPL/33356/2025 ABLAPL/12796/2025	ANIL PRUSTY MP		2178/2025
86	D-MACA/50312/2025 MACA/ /	KANDEI DIGAL MP	AMIYA KUMAR MOHANTY	2764/2025
87	D-MACA/220/2017 MACA/220/2017	SK.ZEHED ALLI@ALI MP		2765/2025
88	D-MACA/39176/2025 MACA/ /	D.M.,ORIENTAL INSURENCE CO. LTD.,SAM MP	ABHIRUP PRASAD DUTTA	2766/2025
89	D-MACA/50492/2025	HDFC ERGO GENERAL INSURANCE CO. LTD. MP	TRITIA PRASAD DUTTA	

	MACA/ /	MP		2767/2025
90	D-MACA/50493/2025	MAYADHAR BISWAL	BISHNU BRATA SINGH	
	MACA/ /	MP		2768/2025
91	D-MACA/50492/2025	HDFC ERGO GENERAL INSURANCE CO. LTD.	DRITA PRASAD DUTTA	
	MACA/ /	MP		2769/2025
92	D-MACA/50496/2025	RABINDRA KUMAR NAYAK	BISHNU BRATA SINGH	
	MACA/ /	MP		2770/2025
93	D-MACA/50576/2025	D.M.,M/S. SHRIRAM GENERAL INSURANCE CO. LTD.	PROCS AND ABSRIAR MAHALI	
	MACA/ /	MP		2771/2025
94	D-MACA/50576/2025	D.M.,M/S. SHRIRAM GENERAL INSURANCE CO. LTD.	PROCS AND ABSRIAR MAHALI	
	MACA/ /	MP		2772/2025
95	D-MACA/50542/2025	ALUGULU RAJ KUMARI DORA	SOUBHAGYA KUMAR DASH	
	MACA/ /	MP		2773/2025
96	D-MACA/50657/2025	MANAGER LEGAL, M/S. FUTURE GENERAL INSURANCE CO. LTD.	ADINIA INKARAN	
	MACA/ /	MP		2774/2025
97	D-MACA/50659/2025	MANAGER LEGAL, M/S. FUTURE GENERAL INSURANCE CO. LTD.	ADINIA INKARAN	
	MACA/ /	MP		2775/2025
98	D-CRLA/1309/2023	DIDU@SAROJ@SURESH MAJHI	PARTHA SARATHI DAS	
	CRLA/1309/2023	MP		3363/2025
99	D-CRLA/37802/2025	MUNA @ SANJAY @ JYOTIRANJAN BEHERA	KULDEEP MOHANTY	
	CRLA/ /	MP		3364/2025
100	D-CRLA/37802/2025	MUNA @ SANJAY @ JYOTIRANJAN BEHERA	KULDEEP MOHANTY	
	CRLA/ /	MP		3365/2025
101	D-CRLA/10973/2025	KUNA@RAKESH MALLICK	PRADIPTA KISHORE BHUYAN	
	CRLA/449/2025	MP		3366/2025
102	D-CRLA/37849/2025	BIJAYA CHANDRA MOHAPATRA	HEMANT KUMAR MUND	
	CRLA/ /	MP		3367/2025
103	D-CRLA/37849/2025	BIJAYA CHANDRA MOHAPATRA	HEMANT KUMAR MUND	
	CRLA/ /	MP		3368/2025
104	D-CRLA/37856/2025	AKSHAY KUMAR SWAIN	DEEPAK KU SAHOO	
	CRLA/ /	MP		3369/2025
105	D-CRLA/37856/2025	AKSHAY KUMAR SWAIN	DEEPAK KU SAHOO	
	CRLA/ /	MP		3370/2025
106	D-CRLA/37856/2025	AKSHAY KUMAR SWAIN	DEEPAK KU SAHOO	
	CRLA/ /	MP		3371/2025
107	D-CRLA/942/2019	BULU @ DASHARATHA SETHI	MR. SURYAKANTA DWIBEDI, SAROJ RANJAN SUBUDHI	
	CRLA/942/2019	MP		3372/2025
108	D-CRLA/17762/2025	ASHUTOSH PARIDA	BISWABHUSAN DAS, T.K.SAHU,DR. S.K. JAGGI	
	CRLA/733/2025	MP		3373/2025
109	D-CRLA/37900/2025	SANTANU KUMAR NAIK	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		3374/2025
110	D-CRLA/37900/2025	SANTANU KUMAR NAIK	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		3375/2025
111	D-CRLA/109/2017	PADMANAVA PUTEL	M/S.DEEPALI MOHAPATRA	
	CRLA/109/2017	MP		3376/2025
112	D-CRLA/37936/2025	BHIMSEN MANGARAJ	GYANA RANJAN MAHAPATRA	
	CRLA/ /	MP		3377/2025
113	D-CRLA/37936/2025	BHIMSEN MANGARAJ	GYANA RANJAN MAHAPATRA	
	CRLA/ /	MP		3378/2025
114	D-CRLMC/37784/2025	SHIVAM RAY	AMRITA MISHRA	
	CRLMC/ /	MP		3685/2025
115	D-CRLMC/36593/2025	SAMBIT RAY	BIBHUTI BHUSAN CHOUDHURY	
	CRLMC/ /	MP		3685/2025
116	D-CRLMC/26884/2025	MITU PAHAN@PRADHAN		
	CRLMC/3559/2025	MP		3686/2025
117	D-CRLMC/29694/2025	STIPEN NAYAK @ STIPAN NAYAK		
	CRLMC/3947/2025	MP		3687/2025
118	D-CRLMC/24271/2025	STIPEN NAYAK @ BALA NAYAK		
	CRLMC/3199/2025	MP		3688/2025
119	D-CRLMC/37812/2025	BIRANCHI NARAYAN KUNDU	SURYASNATA MOHAPATRA	
	CRLMC/ /	MP		3689/2025
120	D-CRLMC/34750/2025	NARAYAN CHANDRA NAYAK		
	CRLMC/4855/2025	MP		3690/2025

121	D-CRLMC/28715/2025 CRLMC/3874/2025	SUBHAKANTA BEHURA MP	BISWARANJAN DALAI	3691/2025
122	D-CRLMC/3742/2023 CRLMC/3742/2023	SOPHALI RANJAN SAHOO MP	RAMDAS ACHARY	3692/2025
123	D-CRLMC/37840/2025 CRLMC/ /	RAJAT BEHERA MP	CHANDRAKANTA NAYAK	3693/2025
124	D-CRLMC/37851/2025 CRLMC/ /	KHIROD KUMAR MISHRA MP	DIPTI RANJAN BHOKTA	3694/2025
125	D-CRLMC/37860/2025 CRLMC/ /	DILLIP KUMAR MALLIK MP	BIKRAM CHANDRA GHADEI	3695/2025
126	D-CRLMC/37860/2025 CRLMC/ /	DILLIP KUMAR MALLIK MP	BIKRAM CHANDRA GHADEI	3696/2025
127	D-CRLMC/37869/2025 CRLMC/ /	SWADHIN KUMAR KHATUA @ SWADHIN KUMAR KHATUA MP	KM KHATUNIPATHY	3697/2025
128	D-CRLMC/37870/2025 CRLMC/ /	KISHORE KUMAR MOHAPATRA MP	DIPTI RANJAN MOHAPATRA	3698/2025
129	D-CRLMC/37872/2025 CRLMC/ /	BIJAY KUMAR BANIA MP	GYANA RANJAN SETHI	3699/2025
130	D-CRLMC/37883/2025 CRLMC/ /	GUPTESWAR MENDILY MP	SK. ZAFARULLA	3700/2025
131	D-CRLMC/37887/2025 CRLMC/ /	SURENDRA@SURUBUDHA@SURUBULNASKHARULLA MP	SK ZAFARULLA	3701/2025
132	D-CRLMC/37844/2025 CRLMC/ /	CHITTARANJAN PILLA MP	LALITENDU MISHRA	3702/2025
133	D-CRLMC/37885/2025 CRLMC/ /	DIBYASINGH ROUL MP	BHARAT JALLI	3703/2025
134	D-CRLMC/37962/2025 CRLMC/ /	SUDHANSHU SEKHAR PATTANAİK MP	DEBASNAN DAS	3704/2025
135	D-CRLMC/37962/2025 CRLMC/ /	SUDHANSHU SEKHAR PATTANAİK MP	DEBASNAN DAS	3705/2025
136	D-CRLMC/37967/2025 CRLMC/ /	DAMAYANTI PRADHAN MP	PRASANTA KUMAR PANDA	3706/2025
137	D-CRLMC/37968/2025 CRLMC/ /	P.BHAGAVAN REDDY MP	BISWAJIT NAYAK	3707/2025
138	D-CRLMC/37970/2025 CRLMC/ /	ARABINDA HARIPAL MP	BISWAJIT NAYAK	3708/2025
139	D-CRLMC/36676/2025 CRLMC/ /	KAUSHAL PRADHAN MP	SOUMYA JYOTI BISWAL	3709/2025
140	D-WA/50544/2025 WA/ /	DAMAYANTI SENDHA MP	SOUMYA RANJAN MOHANTY	4701/2025
141	D-WA/50682/2025 WA/ /	M/S DHARITRI TRADING AGENCY, KOLKATA MP	SDURAV SUMAN BHUYAN	4702/2025
142	D-WA/50682/2025 WA/ /	M/S DHARITRI TRADING AGENCY, KOLKATA MP	SDURAV SUMAN BHUYAN	4703/2025
143	D-WA/50682/2025 WA/ /	M/S DHARITRI TRADING AGENCY, KOLKATA MP	SDURAV SUMAN BHUYAN	4704/2025
144	D-WP(C)/50449/2025 WP(C)/34955/2025	MINATI RANI MADHEI MP	SARADA PRASAD DASH	21911/2025
145	D-WP(C)/50446/2025 WP(C)/ /	GRAMYA SURAKHYA SAMITI MP	AMRITA MISHRA	21912/2025
146	D-WP(C)/32757/2025 WP(C)/23053/2025	KANHU SAMANTARAY MP	PRATIK DASH	21913/2025
147	D-WP(C)/50459/2025 WP(C)/34962/2025	RAMAKANTA SWAIN MP	BHABANI SANKAR DAS	21914/2025
148	D-WP(C)/20047/2024 WP(C)/12358/2024	BASANT KUMAR DAS MP	NIRANJAN LENKA	21915/2025
149	D-WP(C)/31910/2025 WP(C)/22804/2025	SARAT CHANDRA MOHANTY MP	SUSANTA KUMAR BARAL	21916/2025
150	D-WP(C)/10419/2022 WP(C)/10419/2022	SYEDA SALMA MP	NARAYAN PRASAD PARIJA	21917/2025
151	D-WP(C)/10419/2022 WP(C)/10419/2022	SYEDA SALMA MP	NARAYAN PRASAD PARIJA	21918/2025
152	D-WP(C)/50476/2025	NAMRATA RATH	BIVUDATTA CHALAN	

	WP(C)/ /	MP		21919/2025
153	D-WP(C)/50477/2025	P.SAI	TARAKANTA NANDA	
	WP(C)/ /	MP		21920/2025
154	D-WP(C)/50466/2025	ODISHA ABHIBHABAK MAHASANGHA	BIBHUTI BHUSAN CHOUDHURY	
	WP(C)/ /	MP		21921/2025
155	D-WP(C)/43237/2025	DHANAMANDALA GRAMODYOGA SANGHAN	ANUPKUMAR MOHAPATRA	
	WP(C)/30632/2025	MP		21922/2025
156	D-WP(C)/50486/2025	SRIKANT DAS	PRANAYA KISHORE HARICHANDAN	
	WP(C)/ /	MP		21923/2025
157	D-WP(C)/50488/2025	SARAT CHANDRA NAYAK	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		21924/2025
158	D-WP(C)/21781/2025	NARAINDAS CONSTRUCTION PVT LTD.,	BIJAYA KUMAR BISWAL	
	WP(C)/15060/2025	MP		21925/2025
159	D-WP(C)/50495/2025	PRAVU RANJAN NAYAK	SAMEER KUMAR DAS	
	WP(C)/ /	MP		21926/2025
160	D-WP(C)/50500/2025	PRASANTA KUMAR SAHU	SAMEER KUMAR DAS	
	WP(C)/ /	MP		21927/2025
161	D-WP(C)/47612/2025	SIBA NARAYAN DASH	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		21928/2025
162	D-WP(C)/44176/2025	DEEPAK KUMAR OJHA		
	WP(C)/30749/2025	MP		21929/2025
163	D-WP(C)/50506/2025	PRATICHI PRADHAN	BIJAYA KUMAR DASH	
	WP(C)/ /	MP		21930/2025
164	D-WP(C)/50504/2025	KUNTI NAYAK	SOUMIK SPANDAN TRIPATHY	
	WP(C)/34975/2025	MP		21931/2025
165	D-WP(C)/50507/2025	M/S.DILLIP KUMAR PARIDA, BALESWAR	ADITYA NARAYAN RAY	
	WP(C)/ /	MP		21932/2025
166	D-WP(C)/50489/2025	LEENA PATNAIK	SIDDHANT SARANGI	
	WP(C)/ /	MP		21933/2025
167	D-WP(C)/50510/2025	KALYAN KUMAR SAHU	SUKANTA KUMAR DALAI	
	WP(C)/34993/2025	MP		21935/2025
168	D-WP(C)/50511/2025	MANAS JENA	SUKANTA KUMAR DALAI	
	WP(C)/34989/2025	MP		21937/2025
169	D-WP(C)/48926/2025	BIJU KUMBHAR	MANORANJAN PADHI	
	WP(C)/34881/2025	MP		21938/2025
170	D-WP(C)/50518/2025	SRIKANT DAS	PRANAYA KISHORE HARICHANDAN	
	WP(C)/ /	MP		21939/2025
171	D-WP(C)/54455/2024	GOUR RANJAN DAS	GOPINATH MISHRA	
	WP(C)/21/2025	MP		21941/2025
172	D-WP(C)/50523/2025	PRAVASINI MOHAPATRA	SUBHADUTTA ROURTRAY	
	WP(C)/ /	MP		21942/2025
173	D-WP(C)/50525/2025	DAMBRUDHAR MURMU	GYANA RANJAN SETHI	
	WP(C)/ /	MP		21943/2025
174	D-WP(C)/43076/2023	KALPANA SETHI		
	WP(C)/43076/2023	MP		21944/2025
175	D-WP(C)/26120/2022	SELINA PARICHA		
	WP(C)/26120/2022	MP		21945/2025
176	D-WP(C)/18674/2024	SAYED MUKHTAR ALI		
	WP(C)/12432/2024	MP		21946/2025
177	D-WP(C)/50530/2025	BIGHNESWAR BARIK	ASHIM KISHOR PAL	
	WP(C)/ /	MP		21947/2025
178	D-WP(C)/49458/2025	ANGADA PADHAN	AMBIKA PRASAD RAY	
	WP(C)/34454/2025	MP		21948/2025
179	D-WP(C)/32294/2025	ASHOK KUMAR SAMANTARAY		
	WP(C)/22775/2025	MP		21949/2025
180	D-WP(C)/50535/2025	BIJAYA KISAN	SANGRAM JENA	
	WP(C)/34994/2025	MP		21950/2025
181	D-WP(C)/45850/2025	AJAYA KABI	BISWARANJAN DALAI	
	WP(C)/ /	MP		21951/2025
182	D-WP(C)/8113/2024	UNION OF INDIA	PRASANNA KUMAR PARHI	
	WP(C)/4682/2024	MP		21953/2025
183	D-WP(C)/17552/2024	UNION OF INDIA	PRASANNA KUMAR PARHI	
	WP(C)/12022/2024	MP		21954/2025

184	D-WP(C)/11252/2024 WP(C)/6268/2024	UNION OF INDIA MP	DIPTI RANJAN BHOKTA(CG)	21955/2025
185	D-WP(C)/8624/2024 WP(C)/5063/2024	UNION OF INDIA MP	DIPTI RANJAN BHOKTA	21956/2025
186	D-WP(C)/8569/2004 WP(C)/8569/2004	UTTAM BEHERA MP	M/S.RAMAKANTA MOHANTY	21957/2025
187	D-WP(C)/50543/2025 WP(C)/ /	KAMALENDU PRADHAN MP	NITYANANDA BEHURIA	21958/2025
188	D-WP(C)/50545/2025 WP(C)/ /	M/S M.K.ENTERPRISES, KHORDHA MP	RASHMI RANJAN DASH	21959/2025
189	D-WP(C)/50296/2025 WP(C)/ /	PRADITPTA KUMAR PARIDA MP	BHAWANI SANKAR PANIGRAHI	21960/2025
190	D-WP(C)/13327/2025 WP(C)/9743/2025	PURAVI PRIYADARSHINI MALLICK MP	DWARIKA PRASAD MOHANTY	21961/2025
191	D-WP(C)/44801/2025 WP(C)/ /	TRILOCHAN PRADHAN @ HALVA MP	JIBAN RANJAN DASH	21962/2025
192	D-WP(C)/42372/2025 WP(C)/29570/2025	MADHUSUDHAN JENA MP	ABHISEK MOHANTY	21963/2025
193	D-WP(C)/50540/2025 WP(C)/ /	PREETI BAI MP	LALITENDU MISHRA	21964/2025
194	D-WP(C)/40261/2025 WP(C)/28702/2025	MADHUSMITA ROUT MP	PRASANNA KUMAR SWAIN	21965/2025
195	D-WP(C)/50563/2025 WP(C)/ /	BHABAGRAHI DAS MP	SAILAZA NANDAN DAS	21966/2025
196	D-WP(C)/48780/2025 WP(C)/33775/2025	MUKESH BAIDYA MP	DEEPALI MAHAPATRA	21967/2025
197	D-WP(C)/36096/2025 WP(C)/25021/2025	M/S PUJA ENTERPRISES, CUTTACK MP	BIBHU PRASAD DAS	21968/2025
198	D-WP(C)/50570/2025 WP(C)/ /	DAMODAR MOHAPATRA MP	GOPAL KRUSHNA MOHANTY	21969/2025
199	D-WP(C)/37967/2025 WP(C)/27588/2025	PRAVANJAN BEHERA MP	PRAFULLA KUMAR MOHAPATRA	21970/2025
200	D-WP(C)/50573/2025 WP(C)/ /	LOKESH PASARI MP	ASHIS KUMAR MISHRA	21971/2025
201	D-WP(C)/50574/2025 WP(C)/ /	ABHISEK ACHARYA MP	PRASANTA KUMAR DAS	21972/2025
202	D-WP(C)/50577/2025 WP(C)/ /	SAMBHUNATH MOHANTA MP	SUKANTA KUMAR NAYAK (2)	21973/2025
203	D-WP(C)/43073/2025 WP(C)/30469/2025	SAROJ KUMAR SAHU MP	SUBHRANSU BHUSAN MOHANTY	21974/2025
204	D-WP(C)/50579/2025 WP(C)/ /	MAMATA BASTIA MP	MANAS KUMAR CHAND	21975/2025
205	D-WP(C)/50580/2025 WP(C)/ /	NETRANANDA MOHANTA MP	SUKANTA KUMAR NAYAK (2)	21976/2025
206	D-WP(C)/50582/2025 WP(C)/ /	SOUBHAGYA KUMAR PALEI MP	ASHOK KUMAR BARIK	21977/2025
207	D-WP(C)/50590/2025 WP(C)/ /	BALRAM SAMAL MP	JAJATI KESHARI KHUNTIA	21978/2025
208	D-WP(C)/10691/2025 WP(C)/10542/2025	SUPERINTENDING ENGINEER, BHANJANAPUR MP	ANURUP KUMAR BHL. GANJAM	21979/2025
209	D-WP(C)/50591/2025 WP(C)/ /	PRAKASH KUMAR NAIK MP	SUSHANTA KUMAR JOSHI	21980/2025
210	D-WP(C)/50597/2025 WP(C)/ /	GANESWAR NAIK @ DURLLAVA NAIK MP	AMLAN SHAKTI PAUL	21981/2025
211	D-WP(C)/50599/2025 WP(C)/ /	ASHOK PARDESHI MP	KARUNAKAR DAS	21982/2025
212	D-WP(C)/50603/2025 WP(C)/ /	BABULI PRADHAN MP	SRINIBAS KHANDEI	21983/2025
213	D-WP(C)/50604/2025 WP(C)/ /	RAMAKANTA SWAIN MP	SRINIBAS KHANDEI	21984/2025
214	D-WP(C)/50605/2025 WP(C)/ /	KABITA SAHOO MP	SRINIBAS KHANDEI	21985/2025
215	D-WP(C)/50606/2025	PRAKASH DUTTA	SRINIBAS KHANDEI	

	WP(C)/ /	MP		21986/2025
216	D-WP(C)/50607/2025	LALITA MANGARAJ	SRINIBAS KHANDEI	
	WP(C)/ /	MP		21987/2025
217	D-WP(C)/50608/2025	SAMBIT KUMAR SAHOO	SRINIBAS KHANDEI	
	WP(C)/ /	MP		21988/2025
218	D-WP(C)/50609/2025	JAYARAM SUBUDHI	SRINIBAS KHANDEI	
	WP(C)/ /	MP		21989/2025
219	D-WP(C)/50551/2025	SASMITA MISHRA	DILIP KUMAR SAHU	
	WP(C)/ /	MP		21990/2025
220	D-WP(C)/50610/2025	PANCHANAN SAHOO	SRINIBAS KHANDEI	
	WP(C)/ /	MP		21991/2025
221	D-WP(C)/50611/2025	JHARANA SAHOO	SRINIBAS KHANDEI	
	WP(C)/ /	MP		21992/2025
222	D-WP(C)/50612/2025	SURESH KUMAR MAHAPATRA	SRINIBAS KHANDEI	
	WP(C)/ /	MP		21993/2025
223	D-WP(C)/50614/2025	BIPIN PANDA	SRINIBAS KHANDEI	
	WP(C)/ /	MP		21994/2025
224	D-WP(C)/50613/2025	SANJIB BARIK	SRINIBAS KHANDEI	
	WP(C)/ /	MP		21995/2025
225	D-WP(C)/49066/2025	SRIYASMITA ROUT	GYANA RANJAN MAHAPATRA	
	WP(C)/34310/2025	MP		21996/2025
226	D-WP(C)/50620/2025	CHAITANYA SUBUDHI	SRINIBAS KHANDEI	
	WP(C)/ /	MP		21997/2025
227	D-WP(C)/50628/2025	SUSRI SANGITA MALLICK	SRINIBAS KHANDEI	
	WP(C)/ /	MP		21998/2025
228	D-WP(C)/50634/2025	SAWMYADIP CHAKRABARTY	ABHISEK MOHANTY	
	WP(C)/ /	MP		21999/2025
229	D-WP(C)/50637/2025	PRABHAT KUMAR BASA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		22000/2025
230	D-WP(C)/50640/2025	UNION OF INDIA	RUPESH KUMAR KANUNGO	
	WP(C)/ /	MP		22001/2025
231	D-WP(C)/50642/2025	BISESWAR TUDU	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		22002/2025
232	D-WP(C)/39395/2025	KUMAR PRATIK	DHANANJAYA MUND	
	WP(C)/27243/2025	MP		22003/2025
233	D-WP(C)/50645/2025	ANSUMAN MANDAL	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		22004/2025
234	D-WP(C)/39395/2025	KUMAR PRATIK	DHANANJAYA MUND	
	WP(C)/27243/2025	MP		22005/2025
235	D-WP(C)/50649/2025	SATYANARAYAN DANDASENA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		22006/2025
236	D-WP(C)/16529/2022	PATIA GOCHHAYAT	SATYABRATA MOHANTY	
	WP(C)/16529/2022	MP		22007/2025
237	D-WP(C)/50650/2025	SACHIDANANDA DALABEHERA	NIROD KUMAR SAHU	
	WP(C)/ /	MP		22008/2025
238	D-WP(C)/50652/2025	M/S KALINGA COMMERCIAL CORPORATION LIMITED	ANRIMITEENDR	
	WP(C)/ /	MP		22009/2025
239	D-WP(C)/50655/2025	MOHAN CHARAN NAIK	SHYAM SUNDAR CHHUALSINGH	
	WP(C)/ /	MP		22010/2025
240	D-WP(C)/50656/2025	M/S FERRO ALLOYS CORPORATION LIMITED	SRABADRAKANN SARANGI	
	WP(C)/ /	MP		22011/2025
241	D-WP(C)/50619/2025	RABINDRA JENA	JAGAMOHAN PATTANAIAK	
	WP(C)/ /	MP		22012/2025
242	D-WP(C)/50658/2025	JYOTIRMAYEE BHUKTA	SIDHARTHA DAS	
	WP(C)/ /	MP		22013/2025
243	D-WP(C)/50660/2025	NABIN KUMAR DAS	AJAYA KUMAR PRADHAN	
	WP(C)/ /	MP		22014/2025
244	D-WP(C)/17311/2023	DEBASIS RAY	BIGHNARAJ RATH	
	WP(C)/17311/2023	MP		22015/2025
245	D-WP(C)/50621/2025	USHARANI JENA	ASUTOSH ROUT	
	WP(C)/ /	MP		22016/2025
246	D-WP(C)/50668/2025	DR.LIPISMITA SAMAL	TANMAY MISHRA	
	WP(C)/ /	MP		22017/2025

247	D-WP(C)/49731/2025 WP(C)/ /	DAMODAR SAHOO MP	RANJAN KUMAR NAYAK	22018/2025
248	D-WP(C)/50673/2025 WP(C)/ /	RENUBALA SAHANI MP	SAMARENDRA BAHADUR	22019/2025
249	D-WP(C)/50678/2025 WP(C)/ /	BANITA NAYAK MP	PRINCE PATNAIK	22020/2025
250	D-WP(C)/50679/2025 WP(C)/ /	DHARITRI JENA MP	PRINCE PATNAIK	22021/2025